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SLP(C)No. 12789 OF 2001

ITEM No.24

Court No. 1

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12789/2001

(From the judgement and order dated 30/11/2000 in RCMP 29/99
of The HIGH COURT OF MADRAS)

GANDHIMATI & ORS

Petitioner (s)

VERSUS

MOHAN & ANR

Respondent (s)

(With Appln(s). for permission to submit additional document(s),
exemption from filing O.T.,impleading party, prayer for interim
relief and office report)

Date : 31/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s) Mr. M.A. Krishna Moorthy,Adv.

For Respondent (s) Mr. S. Nanda Kumar, Adv.
Mr. V. Vijayan, Adv.
Mr. M. Yogesh Kanna, Adv.
Mr. Rakesh K. Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
Issue notice on I.A. No. 3.

.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master